

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3841
ANSWERED ON:22.08.2005
ENVIRONMENTAL CLEARANCE FOR POWER PLANT
Mohale Shri Punnulal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware of the proposed 500 mw power plant in collaboration of Bhilai Steel Plant and National Thermal Power Corporation;
- (b) if so, the details thereof;
- (c) whether, complaints have been received regarding setting up of the above power plant in the green belt of Bhilai Steel Plant;
- (d) if so, whether irrespective of objections environmental clearance has been granted; and
- (e) if so, the details thereof and the grounds for granting such clearance?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) Yes, Sir. M/s Bhilai Electric Supply Company Private Ltd., a joint venture of National Thermal Power Corporation and Steel Authority of India Ltd., have proposed to set up a 2x250 MW Thermal Power Plant within the boundary of Bhilai Steel Plant in Durg district of Chhattishgarh.
- (c) No, Sir.
- (d) & (e) The said project has been accorded environmental clearance on 1st July 2004 based on the recommendations of the Expert Committee after appraisal of the Environmental Impact Assessment Report submitted by the project proponent.